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title: Introduction of the Taxation Laws (Second Amendment) Bill, 2016.

THE MINISTER OF FINANCE AND MINISTER OF CORPORATE AFFAIRS (SHRI ARUN JAITLEY): I beg to move for leave to introduce a Bill further to amend the Income-Tax Act, 1961 and the Finance Act, 2016. ...(*Interruptions*)

HON. SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Income-Tax Act, 1961 and the Finance Act, 2016."

*The motion was adopted.*

SHRI ARUN JAITLEY: I introduce\*\* the Bill.

**14.01 ½ hours**

*(At this stage, Shri K.C. Venugopal and some other hon. Members came and stood on the floor near the Table.)*

HON. SPEAKER: The House will now take up 'Zero Hour'.

*...(Interruptions)*

HON. SPEAKER: Hon. Members, please go to your seats. Then only I will listen to you.

*...(Interruptions)*